NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/40/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 7 others

NAME OF THE RESPONDENT(S)

: MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VISHNU MOHAN

For RZ DRY

2 R Shankaanarayanan Senior Counsel Ja MIs P. Guridharan Dominic S David

R1

P.H. AxVindlandian SY court for M. Stichard Rangastaglin

Petitisi

ORDER

Representing counsel for the petitioner present. Counsels for R1 to R4 are present. The counsels prayed for time for making submissions. At their request time is enlarged. Put up on 18.01.2018.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)